



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.1201/2026 [9]**

Read:- High Court of Gujarat Notification No. A.1201/2025 [39], dated 19.12.2025

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat, the order of posting of following Judicial Officers working in the cadre of District Judge is passed with immediate effect as under:

Anand District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Sarfraz Ismail Bhorania [GJ00606]	2nd Additional District Judge & Additional Sessions Judge, Anand	Additional District Judge, Anand
2	Mrs. Zankhana Vaibhav Trivedi [GJ00676]	3rd Additional District Judge & Additional Sessions Judge, Anand at Petlad	2nd Additional District Judge, Anand at Petlad
3	Mr. Jaiminkumar Rameshchandra Pandit [GJ00620]	4th Additional District Judge & Additional Sessions Judge, Anand	3rd Additional District Judge, Anand
4	Mr. Sarthak Kiranbhai Vyas [GJ00828]	5th Additional District Judge & Additional Sessions Judge, Anand	4th Additional District Judge, Anand
5	Mr. Rahul Vasantlal Chavda [GJ01019]	6th Additional District Judge & Additional Sessions Judge, Anand	5th Additional District Judge, Anand
6	Mr. Rajvratcharan Balwantdan Gadhvi [GJ01067]	7th Additional District Judge & Additional Sessions Judge, Anand	6th Additional District Judge, Anand

Patan District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Milan Girishchandra Dave [GJ00522]	2nd Additional District Judge & Additional Sessions Judge, Patan at Radhanpur	Additional District Judge, Patan at Radhanpur
2	Mr. Bipinbhai Kanjibhai Barot [GJ00566]	3rd Additional District Judge & Additional Sessions Judge, Patan	2nd Additional District Judge, Patan

Patan District			
Sr.	Judicial Officer	Present Posting	Posted as
3	Mr. Mahammadirfan Abdulrazakbhai Shaikh [GJ00892]	4th Additional District Judge & Additional Sessions Judge, Patan	3rd Additional District Judge, Patan



By order of the Hon'ble the Chief Justice and the Hon'ble Judges of The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/04/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [9]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judges of all the Districts of Gujarat.
5. The Treasury Officers concerned.
6. All Judicial Officers concerned.
7. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/04/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.